

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, WEST DISTRICT, TIS HAZARI COURTS, DELHI.

CIRCULAR

440/Comp.
16/7/26

It has been brought to my notice that despite repeated directions issued earlier, some of the courts dealing with Roster Bail Matters are not sending the bail applications along with the orders timely to the Bail & Filing Section after their disposal/hearing. As a result, compliance with the orders passed by the court in the bail applications get delayed, causing hardship to the ministerial staff of this establishment, Advocates/ Litigants/ Prosecution Agency, Jail Authorities.

It has also been brought to my notice that when the Judicial Officer of the concerned roster court is on leave, the bail application is taken up by the Link Roster Court, as per bail roster. In such cases, the staff of some Link Courts do not register & make the necessary entry (kharza) of the bail application using the login credential of the court, Consequently, the bail applications continue to appear as undated in the Computer System, and the Filing Branch is unable to transfer the same to the appropriate court.

In view of above, all the Judicial Officers of West District dealing with bail applications listed in the Bail Roster of Sessions Courts are requested to send the bail applications to the Bail & Filing Section by 2.30 pm after its disposal/hearing.

The concerned court staff, including staff of Link Roster Court shall be directed to ensure that all necessary entries are made in the computer system and that proper updation of records are completed before sending the application to the Bail & Filing Section.


(Dr. Vijay Kumar Dahiya)

Principal District & Sessions Judge (West)

No. 31901-31930 /F.01/ Circular/ 2026/ Bail & Filing/ West

16 JUL 2026
Dated

Copy forwarded for information and necessary action to:-

1. All the Bail Roster, Sessions Judge/Special Judge(NDPS), West District, Tis Hazari Courts, Delhi
2. Computer Branch, Tis Hazari Courts for uploading on the official website.
3. PS to undersigned.


Principal District & Sessions Judge (West)